

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 7950/2014

MUJAMMIL & ANR. Petitioner(s)

VERSUS

STATE OF U.P. Respondent(s)

(with appln. (s) for bail and impleadment and permission to file additional documents and office report)

Date : 26/10/2015 This petition was called on for hearing today.

For Petitioner(s) Mr. Imtiaz Ahmed, Adv.
Mrs. Nagma Imtiaz, Adv.
Ms. Amra Moosavi, Adv.
M/s. Equity Lex Associates, Adv.

For Respondent(s) Mr. Abhish Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent failed to file the counter affidavit despite the warning of last opportunity for the purpose. Stipulated time has expired. The further time hereby is denied.

The matter now be processed before the Hon'ble Court.

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2015.10.27
16:37:20 IST
Reason:

(RACHNA GUPTA)
Registrar